

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO.1635  
TO BE ANSWERED ON 04.05.2016**

**SCHEMES UNDER MAEF**

**1635. : SHRI BADRUDDIN AJMAL:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the schemes being implemented by the Maulana Azad Education Foundation (MAEF) for the welfare of minorities;
- (b) the details of the funds utilised by the MAEF for implementing these schemes during the last three years and the current year, year-wise and scheme-wise; and
- (c) the steps taken by the Government for proper implementation of these schemes?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a): The Maulana Azad Education Foundation (MAEF) implementing two schemes, viz. (i) Grant-in-aid to NGOs for infrastructure development of their educational institutions & (ii) Maulana Azad National Scholarships for Meritorious Girls belonging to Minorities.
- (b): The details of Grant-in-Aid and Scholarships sanctioned by MAEF during the last three years and the current year, year-wise and scheme-wise are as under:

**Rs. in crore**

Name of Schemes	Sanctioned funds year-wise			
	2013-14	2014-15	2015-16	2016-17
Grant-in-aid to NGOs for infrastructure development of their educational institutions	15.00	5.39	8.41	*0.00
Maulana Azad National Scholarships for Meritorious Girls belonging to Minorities	42.19	54.51	57.60	*0.00
<b>Total</b>	57.19	59.90	66.01	0.00

\*No fund has been released so far.

- (c): To ensure proper implementations of the schemes, inspections are conducted by State Governments/Empanelled Inspecting officers of MAEF. Besides this, Evaluation Studies of the schemes are also conducted time to time from independent agencies.

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